NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/218/2016

NAME OF THE PETITIONER(S)

: Muneez Rahman

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION

: 111A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN PATASEKARAN 1

Counsel for R1,2 and 4

1 A. G. Sathya narayona

For A.M. Smitharan

Woh for

K. Cawtham Kumas

Athikan Vogay

Causel for Rs

ORDER

Counsel for the petitioner present. Counsel for R1, R2 & R4 and counsel for R3 present. Prayed time for final arguments. At request time is enlarged. Put up on

10.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy)

Member (Judicial)